

DIVISION BENCH
COURT - II

O-201

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/354(KB)2018
IA(I.B.C)/382(KB)2022,
IA(I.B.C)/1004(KB)2020,
IA(I.B.C)/1014(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26TH APRIL 2024

IN THE MATTER OF	STATE BANK OF INDIA VS ENFIELD SOLAR ENERGY LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Ms. Madhujā Barman, Adv.] For the Applicant in IA(I.B.C)/382(KB)2022

Mr. Raja Satyajit Banerjee, Adv.] For Falta Special Economic Zone.
Ms. Krishnika Chatterjee, Adv.]

Mr. Pankaj Agarwal, Adv.] IA(I.B.C)/1004(KB)2020 &
Ms. Muskan Agarwal, Adv.] IA(I.B.C)/1014(KB)2021

Mr. Parikshit Poddar, Adv.] For the Liquidator
Mr. Bijay Murmuria, Liquidator] Liq-in-person

ORDER

1. Ld. Counsel for the parties present.
2. In view of the pendency of IA(I.B.C)/1014(KB)2021 the matter stands adjourned till **13.06.2024.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**